

HIGH COURT OF DELHI AT NEW DELHI

Speed Post

28979-996

No. MISC.F.-86/

/STY./DHC

DATED: 21/11/14

From:-

The Registrar General
High Court of Delhi
New Delhi

To:-

(On the website of Delhi High Court)

Sub:- QUOTATION FOR 5,000 NOS. PLAIN BROWN ENVELOPES A-4 SIZE (LAMINATED INSIDE) (GOOD QUALITY)

Sir,

This Court intends to purchase 5,000 nos. Plain Brown envelopes A-4 Size laminated inside (good quality) for the use of this Court.

The period of validity of rates must not be less than 60 days from last date of submission of quotation. Quotations with less period of validity of rates shall not be entertained.

Interested firm may submit the necessary quotation **alongwith the sample of brown envelope A-4 size** in a sealed envelope. Quotation without sample of envelope shall be summarily rejected.

The sealed envelope, superscribing thereon "QUOTATION FOR A-4 BROWN ENVELOPES" alongwith the due date and addressed to "Registrar General, Delhi High Court, New Delhi", must reach to Administrative Officer (Judl.) (Stationery Branch), Lawyers Chamber Block-III Basement, Delhi High Court on or before **06.12.2014**.

It may be noted that rates should be mentioned as **unit price exclusive of VAT** i.e. VAT EXTRA.

Yours truly



(Manoj Kapoor)

Administrative Officer (J)(Sty.)
for Registrar General